

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Miscellaneous Application No.200/01070/2018

(in OA 200/00472/2018)

Jabalpur, this Wednesday, the 03th day of October, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Union of India through its Secretary, Ministry of Finance, Department of Revenue, North Block, New Delhi 110001.
2. The Chairman, Central Board of Indirect Taxes & Customs (Earlier Central Board of Excise and Customs), Ministry of Finance, Department of Revenue, North Block, New Delhi 110001.
3. Chief Commissioner, Custom Central Excise and Central GST 35-C, GST Bhawan Mother Teresa Marg, Administrative Area, Arera Hills, Bhopal (M.P.) 462011.
4. Additional Commissioner (CCO), Custom Central Excise and CGST 35-C GST Bhawan Mother Teresa Marg, Administrative Area, Arera Hills, Bhopal (M.P.) 462011

-Applicants/Respondents

(By Advocate – Shri Himanshu Shrivastava)

V e r s u s

1. Laxman Chourasia, S/o Shri B.R. Chourasia, aged about 41 years, Working as Inspector, O/o Commissioner (Audit) CGST, Central Excise and Customs, Bhopal, R/o H.-129, Rajharsh Colony, Kolar Road, Bhopal (M.P.) 462042.
2. Radha Mohan Vishwakarma, S/o Shri Ramesh Vishwakarma, aged about 35 years, Working as Inspector O/o Commission of CGST and Central Excise Ujjain, R/o 120, Sunrise city-II, Dewas Road, Ujjain (M.P.) 456010.

3. Avinash Shrivastava, S/o Shri Guan Prakesh Shrivastava, aged about 35 years, working as Inspector, O/o commissioner (Audit) CGST, Central Excise and Customs, Bhopal, R/o C-104, Chinnar Sapphire Apartment, Rohit Nagar, Phase-II, Bhopal (M.P.) 462026.
4. Madhup Saraswat, S/o Shri T.P. Saraswat, aged about 35 years, Working as Intelligence Officer, DGGSTI Bhopal Zonal Unit, Bhopal, R/o MIG 178, Housing Board Colony, Bagh Mugaliya Extension Laharpur, Bhopal (M.P.) 462043.
5. Daya Shankar Singh, S/o Late Hari Bansh Singh, aged about 39 years, working as Inspector CGST and Central Excise CGST Range-Sidhi Waidhan Division, Rewa, R/o 549, Tiwari Builders (First Floor) Dhoti Vindhyanagar Main Road, (near Tata Commercial) Waidhan (M.P.) 486005.
6. Achal Dubey, S/o Shri Shivkishore Dubey, aged about 37 years, working as Inspector, O/o Commissioner of CGST and Central Excise, Audit Indore, R/o 32 Omega Tower, 5th Floor, Mechanic Nagar Extn., IDA Scheme No.54, Vijay Nagar, Indore (M.P.) 452001.
7. Abhishek Pandey, S/o Shri D.K. Pandey, aged about 35 years, working as Inspector, O/o Commissioner of CGST and Central Excise, Raipur, R/o MIG 121 (Standard) Near Tiranga Chowk Kabir Nagar, Phase-2, Raipur (C.G.) 492001.
8. Rajesh Kumar, S/o Shri Biranchi Sahu, aged about 36 years, working as Inspector of CGST and Central Excise, Raipur, R/o Qrt. No.-Type III/C-01, Customs & Central Excise Colony, Santoshi Nagar Road, Tikrapara, Raipur (C.G.) 492001.
9. Elongka Kumar, D/o Shri Gayus Kumar, aged about 35 years, working as Inspector, O/o Commissioner (Audit) of CGST and Central Excise Raipur, R/o Qrt. No.5/d Street-42, Sector -8, Bhilai (CG) 492009

- Respondents/applicants

(By Advocate – Shri Gautam Prasad)

O R D E R (O R A L)

By Navin Tandon, AM.

This MA has been filed for extension of time in implementing the orders of this Tribunal dated 16.05.2018 passed

in OA 200/472/2018 (Annexure A/1). The applicants (respondents in OA) have also filed MA No.200/01072/2018 for condonation of delay of two days' in filing this MA.

2. The applicants (respondents in OA) were granted additional three months' time to implement the said order of this Tribunal on 25.07.2018 vide MA No.200/00693/2018 (Annexure A/2). Now, the applicants (respondents in OA) have submitted that since the matter is under active consideration before the competent authority, therefore, they have prayed for further three months' time to comply the order of this Tribunal.

3. Learned counsel for the respondents (applicants in OA) submits his oral objection and vehemently opposes grant of further time.

4. Considering the reasons assigned in both the MAs and in the interest of justice, we grant the applicants (respondents in OA) time up to 30.11.2018 to comply with order dated 16.05.2018. It is made clear that no further time shall be granted after that.

5. Accordingly, MAs are disposed of.

(Ramesh Singh Thakur)
Judicial Member
am/-

(Navin Tandon)
Administrative Member